

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 18.12.2014
Court No. 1
Item No. 57

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 2767 OF 2014
WITH PRAYER FOR INTERIM RELIEF

SATISH KUMAR DWIVEDI

...PETITIONER(S)

VERSUS

STATE OF U.P & ORS.

...RESPONDENT(S)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 08.10.2014 with an office report dated 27.09.2014 when the Court was pleased to pass the following order:

“Learned counsel for the respondents is directed to furnish a copy of the counter affidavit to the learned counsel for the petitioner.

Rejoinder, if any, be filed in four weeks' time.”

It is submitted that Mr. Gaurav Dhingra, Advocate has filed counter affidavit on behalf of all the respondents and the same is being circulated to the Hon'ble Court.

It is further submitted that Counsel for the Petitioner has not filed Rejoinder Affidavit so far.

Service of show cause notice is already complete.

The matter is listed before the Hon'ble Court with this office report.

Dated this the 17th day of December, 2014.

ASSISTANT REGISTRAR

Copy to:

Dr. Kailash Chand, Advocate

Mr. Gaurav Dhingra, Advocate

ASSISTANT REGISTRAR